

was withdrawn in 1987? When IPS officers have their right to form an Association, why not, Sir, the RPF personnel? (*Interruptions*).

Sir, they are not recognised If their recognition is not restored, then...(*Interruptions*).

SHRI DIGVIJAYA SINGH: The Minister for Parliamentary Affairs should respond to it. (*Interruptions*).

SHRIBASUDEB ACHARIA: It was categorically stated by the Railway Minister and the decision was also taken. (*Interruptions*).

The decision of the Government is not being implemented by this Government.

SHRI DIGVIJAYA SINGH: The Parliamentary Affairs Minister should respond to it. They should be allowed to form a union.

SHRI BASUDEB ACHARIA: The Parliamentary Affairs Minister should respond. It is the sentiment of the whole House and the feeling of the entire House.

SHRI SRIKANTA JENA (Cuttack): Mr. Deputy-Speaker, Sir, why is the Parliamentary Affairs Minister not responding? (*Interruptions*).

SHRI MANORANJAN BHAKTA: We want to know whether the matter went to the Cabinet or not and what decision has been taken. (*Interruptions*). We have every right to know what action has been taken on this issue. (*Interruptions*).

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): Does he want that we should again sit in the well of the House? Only two days are left. What is the response?

SHRI BASUDEB ACHARIA: Sir, the

Parliamentary Affairs Minister should respond.

SHRI DIGVIJAYA SINGH: We are appealing to the conscience of the Minister of Parliamentary Affairs, Shri Kumaraman-galam. (*Interruptions*).

MR. DEPUTY-SPEAKER: Shri Mangal Ram Premi.

(*Interruptions*).

[*Translation*]

SHRI MANGAL RAM PREMI (Bijnor): Mr. Deputy Speaker, Sir, during zero hour today, I would like to draw the attention of the Communications Minister to the malfunctioning of the telephone system in my constituency Bijnor. The communication system in Bijnor district is so bad that the telephones always remain out of order and even my telephone has not been put in order till today and I have not been able to talk to anyone on it. As a result, the entire business of Bijnor district has almost come to a stand still. The public there is facing lot of hardship and is agitated.

Therefore, through you, I would like to request the Communications Minister that an electronic exchange in the district be set up immediately so that the communication system can be improved. I have already written letter to the hon. Minister in this connection. (*Interruptions*)

[*English*]

SHRI BASU DEB ACHARIA: Sir, the Parliamentary Affairs Minister should respond to this issue. (*Interruptions*)

MR. DEPUTYSPEAKER: Nothing goes on record.

(*Interruptions*)\*

MR. DEPUTYSPEAKER: I have called Shrimati Malini Bhattacharya. You will have the pleasure of hearing the sweet voice. So, I request you all to hear Shrimati Malini Bhattacharya. Please take your seats.

*(Interruptions)\**

MR. DEPUTYSPEAKER: When an hon. Minister of this House is on her legs, we should listen to her. They are in minority also. It is our responsibility to provide them opportunities to speak.

*(Interruptions)*

SHRI DIGVIJAYA SINGH: Sir, it is not a question of majority or minority. The whole House had unanimously desired that the RPF workers should have the right to form the Union. The Government is backtracking on this issue. We appeal to the hon. Minister for Parliamentary Affairs to convey the sentiments of the House to the hon. Prime Minister. *(Interruptions)*

SHRIMANORANJAN BHAKTA: Sir, we want an assurance from the Parliamentary Affairs Minister that he would convey our feelings to the hon. Prime Minister and the Railway Minister. *(Interruptions)*

SHRI BASU DEB ACHARIA: Sir, may I know from the hon. Parliamentary Affairs Minister whether he will convey our feelings to the Prime Minister and the Railway Minister? *(Interruptions)*

SHRI K.V. THANGKABALU (Dharmapuri): Sir, in the morning when the Doctors' issue came up, the Parliamentary Affairs Minister responded. This is also a very serious issue and time and again we have been urging the Government to implement the Cabinet's decision; 200 Members of Parliament have signed and given a memo-

randum to the Government of India. The hon. Minister should convey our feelings to the Prime Minister.

*(Interruptions)*

MR. DEPUTYSPEAKER: The hon. Minister is on his legs to respond. Please take your seats.

SHRI SRIKANTA JENA: Why is the Parliamentary Affairs Minister withdrawing and asking the Minister of Industry to respond?

MR. DEPUTYSPEAKER: It is the collective responsibility. So, any Minister can respond.

SHRI MUKUL BALAKRISHNA WASNIK (Buldana): He should favourably respond.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): Sir, it is true that this has been a matter agitating the hon. Member for quite sometime. We have seen that many of the hon. Members have raised their voice. Therefore, I can assure the hon. Members that their feelings would be conveyed to the hon. Railway Minister. *(Interruptions)*

SHRIMATI MALINI BHATTACHARYA (Jadavpur): I want to raise an important issue regarding the norms in regard to reservation of posts for SC&ST at Delhi University.

In the University Departments, out of 700 teachers, there are only three teachers belonging to SC and ST. In the colleges, out of the strength of 5300 teachers, there are only 15 belonging to Scheduled Castes and Scheduled Tribes. So far as non-teaching employees are concerned, out of nearly 2750 employees, there are only about 408 employees belonging to Scheduled Caste and Scheduled Tribe.